

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

STARRED QUESTION NO:330  
ANSWERED ON:04.09.2012  
SURVEY ON FOOD PROCESSING INDUSTRIES  
Sardinha Shri Francisco;Thakor Shri Jagdish

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether the Government has recently conducted a survey to identify the States/UTs which have greater potential for setting up of Food Processing Industries (FPIs) in the country;
- (b) if so, the outcome thereof;
- (c) whether the Government proposes to set up food processing industries in the hilly States and North-Eastern States which have greater potential for production of fruits and vegetables;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government to seek the help of foreign countries in setting up of FPIs in the country in order to make it globally competitive?

**Answer**

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD PAWAR)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO.330 FOR ANSWER ON 04th SEPTEMBER, 2012 REGARDING SURVEY ON FOOD PROCESSING INDUSTRIES.

(a): Ministry of Food Processing Industries has not conducted any specific survey in the recent past, to identify the States/UTs which have greater potential for setting up of Food Processing Industries (FPIs) in the country.

(b): Does not arise.

(c) & (d): Ministry of Food Processing Industries does not set up food processing units including fruits & vegetables in the States including Hilly and North-Eastern States. However, Ministry of Food Processing Industries (MFPI) under its Plan Scheme for Technology Upgradation/ Modernization/ Establishment of Food Processing Industries provides financial assistance to food processing units in the country in the form of grants-in-aid to the implementing agencies/ entrepreneurs @ 25% of the cost of plant and machinery and technical civil works subject to a maximum of Rs. 50.00 lakhs in general areas, or @ 33.33% subject to maximum of Rs. 75.00 lakhs in difficult areas such as Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and North-Eastern States, A&N Islands, Lakshadweep and ITDP areas. The implementing agencies include Central / State Government organizations / PSUs / NGOs / Cooperative societies and private sector units and individuals. The details of the financial assistance provided during the 11th Five year Plan and current year to the agencies/ entrepreneurs in the country under the Scheme for Technology Upgradation/ Establishment/ Modernization of Food Processing Industries is at Annexure.

(e): Ministry of Food processing Industries has entered into agreements with some developed countries viz. Germany and France for bilateral co-operation in the field of food processing which generally include processed food segments including fruits & vegetable. Besides, the Department of Agriculture & Cooperation has entered into number of umbrella agreements with some developed countries like USA, France, Canada, Netherlands, Argentina, Austria, Brazil for bilateral co-operation in the areas of agriculture and allied sectors which generally include agro and food processing to make it globally competitive. Apart from this, MoUs have been entered into by two institutions under the Ministry, namely National Institute of Food Technology Entrepreneurship & Management (NIFTEM) & Indian Institute of Crop Processing Technology (IICPT) with foreign universities. These MoUs relates to collaboration in teaching and research in the food processing sector.